

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 28-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1.	Commercial Suit	100222/2019	Vikrant Sabne and Associates Vs M/s. NeoGrowth Credit Pvt. Ltd.	Mr. Sameer Chaudankar And Charls Dmello
2.	Commercial Suit	100009/2020	Shailesh Bhoormal Sanghvi Vs Haresh S. Hirani	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>NM FOR HEARING</u></b>				
3.	NOTICE OF MOTION	101240/2020	Heena Shantilal Nandu St No. 3855 Vs Sapan Creation	Bipin Joshi
4.	NOTICE OF MOTION	101241/2020	Krupanshu Mukesh Nandu - Comm. St. No. 3856 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
5.	NOTICE OF MOTION	101242/2020	Heena Shantilal Nandu - Comm. Suit St. No. 3857/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
6.	NOTICE OF MOTION	101243/2020	Rohanil S. Nandu - Comm. Suit St. No. 3858/2020 Vs Mr. Nirmal Gagubhai Chhadwa and Ors.	Bipin Joshi
7.	NOTICE OF MOTION	101244/2020	Mukesh Laljeebhai Nandu - Commercial Suit St. No. 3859/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi

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| 8. | NOTICE OF MOTION | 101245/2020 | Dina Mukesh Nandu Comm.<br>Suit<br>St. No. 3860/2020<br>Vs<br>Khushboo Nirmal Chhadwa | Bipin Joshi |
| 9. | NOTICE OF MOTION | 101246/2020 | Manoj Vasudevan Nair -_Comm.<br>Suit St. No. 3863/2020<br>Vs<br>Karan Nirmal Chhadwa  | Bipin Joshi |

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ORDER</u></b>				
1.	Commercial Suit	100336/2020	Canara Bank Vs M/s. Rashnit Travels	Fatima Lakdawala Kadri
2.	CHAMBER SUMMONS	101904/2019	Canara Bank Vs M/s. Rashnit Travels	Fatima Lakdawala
( Main Matter Commercial Suit 336/2020)				
3.	Commercial Suit	100238/2019	Syndicate Bank Vs M/s. Haaris Tours and Travels	Sandhya Nanavare
4.	Commercial Suit	100450/2020	Mr. Kunal Jiwaraajka Vs Yes Bank Ltd	Priyanka Dubey
Sub Matter: NOTICE OF MOTION/0101220/2020 Sub Matter: NOTICE OF MOTION/0101306/2020 Sub Matter: NOTICE OF MOTION/0101305/2020				
5.	NOTICE OF MOTION	101220/2020	Mr. Kunal Jiwaraajka and Anrs. Vs Yes Bank Ltd	Priyanka Dubey
( Main Matter Commercial Suit/0100450/2020)				
6.	NOTICE OF MOTION	101305/2020	Mr. Kunal Jiwaraajka Vs Yes Bank Ltd	Induslaw
( Main Matter Commercial Suit/0100450/2020)				
7.	NOTICE OF MOTION	101306/2020	Yes Bank Ltd Vs Mr. Kunal Jiwaraajka	Indus Law
( Main Matter Commercial Suit/0100450/2020)				
8.	Commercial Suit	100365/2020	Canara Bank Vs M/s. Malve Tours and Travels	Fatima Lakdawala Kadri

9. Commercial Suit 100024/2020 Corporation Bank  
Vs  
Tango and Associates through  
Prop. Mr. Praveen B Kayralath

M/s. V. B.  
Tiwari and Co

**NM ORDERS**

10. NOTICE OF MOTION 101233/2020 Mr. Kunal Jiwrajka (Com. St.  
3786 of 20)  
Vs  
Union Bank of India

Ms. Megha S.  
Gupta

**C/S REPLY**

11. CHAMBER SUMMONS 100541/2020 Abhay Lodha and Ors. -  
Commercial Suit St. No.  
4201/2020  
Vs  
State Bank of India and Anr.

Vivek Singh

12. CHAMBER SUMMONS 100542/2020 Abhay Narendra Lodha -  
Commercial Suit St. No.  
4203/2020  
Vs  
Bank of India and Anr.

Vivek Singh

13. CHAMBER SUMMONS 100543/2020 Abhay Narendra Lodha and Ors.  
- Commercial Suit St. No.  
4202/2020  
Vs  
Union Bank of India and Ors.

Vivek Singh

**REPLY**

14. NOTICE OF MOTION 101283/2020 Abhay Lodha and ors. - Comm.  
Suit St. No. 4201/2020  
Vs  
State Bank of India

Vivek Singh

15. NOTICE OF MOTION 101284/2020 Abhay Narendra Lodha - Comm.  
Suit St. 4202/2020  
Vs  
Union Bank of India

Vivek Singh

16. NOTICE OF MOTION 101285/2020 Abhay Narendra Lodha - Comm.  
Suit St. 4203/2020  
Vs  
Bank of India and ors.

Vivek Singh

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 30-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>FRAMING ISSUES</u></b>				
1.	Commercial Suit	100323/2020	Siddharth Naresh Sogani Vs M/s. J. S.K. Exports	S. K. Jain and Associates
2.	Commercial Suit	100235/2020	Shreeji Facade Systems Pvt Ltd Vs Rubberwala Housing and Infrastructure Ltd	M/s. N. N. Vaishnawa and Co
3.	Commercial Suit	100116/2019	Nevil Uttam Jain Vs Poonam Sales Corporation	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>NM ARGUMENTS</u></b>				
4.	NOTICE OF MOTION	104032/2017	Santlal Sitaram Jaiswal - Suit Stamp No.12153 of 2017 Vs Board Of Directors Of Reserve Bank Of India And Ors	Adv Sanjurist
5.	NOTICE OF MOTION	104300/2018	Santlal Sitaram Jaiswal - Suit St. No.12153 of 2017 Vs 1. Board of Directors of Reserve Bank of India 2. The Chief Manager 3. Board of Directors	D. Y. Wani And Co.
<b><u>NM FOR DISMISSAL</u></b>				
6.	Commercial Suit	100138/2019	M/s. AAS Udyog Through Mrs. Sarita Chandak Vs Union Of India Through Chief Engineer Western Railways	D. Y. Wani And Co.
<b><u>C/S HEARING</u></b>				
7.	Commercial Suit	100328/2020	100328/2020 Canara Bank Vs Mr. Rakesh Suresh Chaudhary	M/s. Sanjeev Kanchan and Co.
8.	Commercial Suit	100328/2020	Life Insurance Corporation of India Vs Iqbal Dalla	The Law Point

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 01-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1.	Commercial Suit	100245/2020	Canara Bank Vs Mr. Mushataq Ahmed Mohd Idris	Shri O. A. Das
<b><u>HEARING</u></b>				
2.	Commercial Suit	100215/2020	Kores (India) Ltd Vs 1. Arnav Internatinal PTE Ltd 2. Mr. Anil Sharma 3.Subha Sri Co.Ltd.	Legasis Partners
3.	Commercial Suit	100363/2020	Canara Bank Vs M/s. Jai Bhagwan Travels	Fatima Lakdawala Kadri
4.	Commercial Suit	100364/2020	Canara Bank Vs M/s. Shree Car Rental through Proprietor Mr. Sidhesh S. Modsingh	Fatima Lakdawala Kadri
5.	Commercial Suit	100337/2020	Canara Bank Vs M/s. Laxmi Travels	Fatima Lakdawala Kadri
6.	CHAMBER SUMMONS	101905/2019	Canara Bank Vs M/s. Laxmi Tours and Travels	Fatima Lakdawala Kadri
<b><u>COMPLIANCE</u></b>				
7.	Commercial Suit	100139/2019	Smt. Urmila W/o. Jaiprakash Mishra Vs Shri Gangadharan G. Pujari	Shri Akhilesh Singh

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 03-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>COMPLIANCE</u></b>				
1.	NOTICE OF MOTION	101227/2020	Starlift Services Private Limited Vs Principal Commissioner of Customs (Port) and Anr	Sukanya Bhaumik
<b><u>FOR APPERANCE</u></b>				
2.	Commercial Suit	100014/2020	Canara Bank - Mr. Maneesh Kumar- Manager Vs Mr. Mohammd Zafar Mazhar Khan	Rajkumar K. Shukla Law Firm
<b><u>COMPLIANCE</u></b>				
3.	Commercial Suit	100243/2020	Bank of India Vs Mr. Abhay Ramchandra Sarang	Rony and Co
4.	Commercial Suit	100144/2019	M/s. Birla Healthcare Ayurveda Pvt. Ltd. Vs Dr. Varsha Taw	Dinesh Kumar A. Dubey